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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-01/195/2025/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District and Sessions Judge,
Karimganj

Dated Guwahati, the 7th January, 2025

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No.JKD/2024/7100, dated 25.12.2024

Madam,

With reference to the above, I am directed to inform you that Smti. Darshana Nath, Civil Judge (Jr. Div.) No. 3, Karimganj, has been allowed to avail HTC for the block period of 2022-2024, for her already completed journey to her home town Kampur, Tezpur from Karimganj and return, w.e.f. 23.11.2024 to 28.11.2024, by the shortest possible route, as per existing Rules.

Smti. Nath may be informed

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/196-200/2025/A. Dated 7th January, 2025

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Darshana Nath, Civil Judge (Jr. Div.) No. 3, Karimganj, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

CR
REGISTRAR (VIGILANCE)

DR
07.01.2025